

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5397
ANSWERED ON:06.09.2011
ILLEGAL CONSTRUCTION IN MCD/DDA FLATS
Kumar Shri Shailendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints of illegal construction in residential areas in Delhi;
- (b) if so, the number of such complaints received by the Delhi Development Authority/Municipal Corporation of Delhi for the last three years and the nature of such complaints;
- (c) the number of flats included in list of illegal construction on the basis of such complaints; and
- (d) the number of cases where DDA/MCD have taken action in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) : Yes, Madam.

(b) : DDA has stated that it has received 945 complaints of illegal construction in de-notified areas and 1102 such complaints in notified areas, i.e. the areas under its jurisdiction, during the last 3 years. The MCD has stated that overall 13553 properties (including residential, non-residential as well as flats) have been booked on account of unauthorized/illegal constructions during the period from 01.01.2008 upto June 2011.

(c) : DDA has reported that 1951 complaints for illegal construction in respect of flats have been received by it, whereas MCD has stated that no separate record is maintained by it regarding complaints of illegal construction in respect of flats.

(d) : DDA has reported that in the last 3 years, 945 complaints have been received for de-notified areas and the same stand transferred to MCD for taking further necessary action at their end. It has further stated that in the notified areas, i.e. the areas under its jurisdiction, a total of 1102 complaints have been received for which the action has been processed. The MCD have reported that during the period from 01.01.2008 upto June 2011, overall 13553 properties have been booked under Section 343 & 344 (1) of the Delhi Municipal Corporation Act, 1957 on account of unauthorized / illegal constructions, out of which demolition and sealing action against 6822 properties has been taken. MCD has further stated that demolition action without booking against 13440 properties is at 'ongoing stage'.